

**Details of Designated persons relating to Internal Complaints  
Committee regarding Judicial Officers in the State.**

<b>Sl. No.</b>	<b>Name and Designation (Sri/Smt.)</b>	<b>Contact Number</b>	<b>E-mail</b>
1.	Hon'ble Smt. Justice K.S.Mudagal	080-22954739	<a href="mailto:ksmj@hck.gov.in">ksmj@hck.gov.in</a>
2.	Administrative Judge of the District concerned and if the Chairperson is the Administrative Judge, any other Hon'ble Judge nominated by Hon'ble The Chief Justice		
3.	Registrar General, High Court of Karnataka	080-22954608	<a href="mailto:rghck.kar@nic.in">rghck.kar@nic.in</a>
4.	Prl. Secretary to Government Law Department, Vidhana Soudha, Bengaluru	080-22353111	<a href="mailto:secy-law@karnataka.gov.in">secy-law@karnataka.gov.in</a>
5.	Smt. Pushpalatha B., Advocate	9845396746	<a href="mailto:pushpa6361@gmail.com">pushpa6361@gmail.com</a>

**Details of Designated persons relating to Internal Complaints  
Committee regarding the staff of High Court of Karnataka.**

<b>Sl. No.</b>	<b>Name and Designation (Sri/Smt)</b>	<b>Contact Number</b>	<b>E-mail</b>
1	Hon'ble Smt. Justice K.S. Mudagal	080-22954739	ksmj@hck.gov.in
2	Registrar General, High Court of Karnataka.	080-22954608	rghck.kar@nic.in
3	Saraswati Vishnu Kosandar, Registrar (Vigilance), High Court of Karnataka.	080-22954610	regvig@hck.gov.in
4	E. Chandrakala, Registrar (Infrastructure and Maintenance), High Court of Karnataka.	080-22954137	reginfra@hck.gov.in
5	Shweta Krishnappa, Additional Government Advocate.	080-22865239 (Ext-270)	shweta.krishnappa@gmail.com